

Administrations have been given full powers to implement various housing schemes according to their local requirements and plan priorities. However, the 7th Plan provides an outlay of Rs. 2458.21 crores in the public sector for housing and an investment of Rs. 29,000 crores is expected by the private sector during this plan period.

(d) As per the estimates made by National Buildings Organisation the housing requirement has increased further by 10% between 1981 and 1985.

(e) Several steps have been taken to give a boost to housing activities, some of which are as follows:—

(i) The Public Sector outlay for housing has been raised from Rs. 1490.87 crores in the 6th Plan to Rs. 2458.21 crores in the 7th Plan.

(ii) The norms of income eligibility, ceiling cost of construction and ceiling of Government loan assistance for various social housing schemes have been enhanced.

(iii) Under the Rural House Sites-cum-Construction Assistance Scheme for Rural landless Workers a provision of Rs. 577 crores has been made in the 7th Plan. Of this Rs. 36 crores would be utilised to provide developed house sites to 7.2 lakh landless families at the rate of Rs. 500 per family and an expenditure of Rs. 541 crores would be incurred to provide construction assistance to 27.1 lakh families at the rate of Rs. 2000 per family.

(iv) The equity of Housing & Urban Development Corporation is proposed to be raised from Rs. 75 crores to Rs. 135 crores during the 7th Plan.

(v) Sites and Services for Economically Weaker Sections in urban areas are provided at cost price. The area of developed land is restricted to 25-30 sq-mts. per house and loan of Rs. 5000 at concessional rates of interest is to be given to each beneficiary family.

(vi) A National Housing Bank is being set up to facilitate the availability of Housing Finance; and

(vii) Several fiscal incentives are provided to encourage investment in Housing and some more have been announced in the Budget Speech (1987-88).

Construction of Market in Pritampura

3135. SHRI SANTOSH KUMAR SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the DDA has left some space in R(U) Pocket in Uttari Pritampura, Delhi for constructing a market for providing market facilities;

(b) if so, the time by which shops will be constructed and allotted; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) the Convenient Shopping Centre is likely to be constructed and allotted in 1988-89

(c) Question does not arise in view of the reply to part (b) above

Merger of Song and Drama Division with Directorate of Field Publicity

3136. SHRI K.P. UNNIKRIISHNAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the proposal for merger of Song and Drama Division with Directorate of Field Publicity has been abandoned or is still under consideration of the Government;

(b) if not, the reasons for keeping this proposal alive in spite of opposition from the Staff Artists and officers of the Song & Drama Division;